F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 29.06.2017

ORDER NO. 81 of 2017

Hon'ble President is pleased to order the following sitting commencing from 03.07.2017 to 14.07.2017 or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 03.07.2017 to 05.07.2017	*Anti-Dumping and Larger Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 03.07.2017 to 14.07.2017	Customs & Excise Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)	From 03.07.2017 to 07.07.2017	Service Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 10.07.2017 to 14.07.2017	Service Tax Division Bench Matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 03.07.2017 to 05.07.2017	**Single Member Bench Matters (during the period of Anti-Dumping and Larger bench hearing)

- 1. * From 3.7.2017 to 5.7.2017, the original bench will resume after the Anti-Dumping and Larger bench matters are over.
- 2. ** From 3.7.2017 to 5.7.2017, Hon'ble Shri V. Padmanabhan, Member (T) will sit in the Division Bench after the Anti-Dumping and Larger bench matters are over.
- 3. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 4. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar)

Registrar

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Dy. Registrar

F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 29.06.2017

ORDER NO. 82 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 49 of 2017 for CESTAT Mumbai to the extent indicated below:-

On 05.07.2017 and 06.07.2017 at 10.30 a.m. Hon'ble Shri D.N. Panda, Member (J), Hon'ble Shri Ramesh Nair, Member (T) and Hon'ble Shri Raju, Member (T) will hear the following Larger Bench matters:

C/442-445/2004

In the event of the Larger Bench being adjourned or otherwise, the original Bench will resume.

By Order

(A.Mohan Kumar) Registrar

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Dy. Registrar